

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA
UNSTARRED QUESTION NO. 2004
ANSWERED ON – 18/03/2025

GST implementation in Odisha

2004. SHRI MANAS RANJAN MANGARA:

Will the Minister of FINANCE be pleased to state:

- (a) the implementation status of the Goods and Services Tax (GST) in Odisha;
- (b) the total GST revenue collected by Odisha in the last fiscal year;
- (c) whether there have been any challenges in GST collection in Odisha; and
- (d) the steps being taken to improve GST compliance and revenue generation in the State?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) GST has been implemented in the whole country including the State of Odisha, w.e.f. 1st July, 2017.

(b) The details of the GST revenue collection for the State of Odisha during the FY 2023-24 are as under: -

GST Revenue Collection for the FY 2023-24				
				Rs in Crores
CGST	SGST	IGST	CESS	TOTAL
13,823	16,455	15,102	9,368	54,748

Further, an amount of Rs 8,487 Crores has been settled from IGST portion to the State of Odisha during the FY 2023-24.

(c) & (d) Specific state-wise challenges are not examined. However, GoM has been constituted to analyse state-wise revenue trends and suggest policy recommendations for revenue augmentation and analyse impact of economic and other factors on GST revenue.
